

(11)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 193/(MAH)/2017
M.A. No. 259/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Kirloskar Industries Ltd & Ors.
V/s.
Kirloskar Brothers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SR. COUNSEL MR. DINYAR MADON COUNSEL MR. GAUTAM ANK HAD MS. TRISHA SARKAR i/b DSR LEGAL	}	 For the Petitioners
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2.	Counsel Ashish Kamat Advocate Manik Joshi Advocate Ayush Agarwal Advocate Mantul Beppai i/b Crawford Bayley & Co	}	 For the Respondents
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ORDER

MA 259/2017 IN CP No. 193/ 241,242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018


V. NALLASENAPATHY
Member (Technical)


M. K. SHRAWAT
Member (Judicial)